

9-11-2001

Mr. T.N. Dasad, Adv., Petitioner holder for
Mr. P.S. Bhati, Counsel for the applicant

At the request of
the petitioner holder, post on 22-11-2001
for admission.

[Signature]
A. P. NAGRATH
Adv. Member

[Signature]
(B. S. RAIKOTE)
Vice Chairman

22/11/2001 Mr. P.S. Bhati, Counsel for
applicant

Learned counsel for
applicant submitted that he
may be permitted to withdraw
this OA with liberty to file
afresh.

The OA is allowed to be
withdrawn, as prayed for, and
stands disposed of accordingly.

(B. S. RAIKOTE)
Adv. Member

[Signature]
Gopal Singh
Adv. Member

[Signature]
(B. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 24-5-07
under the supervision of
section officer (1) as per
order dated 13/3/07

[Signature]
Section officer (Record)

Copy forwarded along
with OA emf with Bhati
sent to R to R-4
Vide no 509
to 512
26/11/2001

Copy forwarded
to Bhati
Vide no 526
24/12/2001

ADP
with Bhati
21/11/2001